

domestic fuel at Kothagudam in Andhra Pradesh; and

(b) if so, the nature of the decision?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, the matter is still under consideration.

(b) Does not arise.

Aid Funds in Universities

*514. { Dr. Ram Subhag Singh:
Shri N. R. Munisamy:
Shri Panigrahi:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the University Grants Commission have prepared a scheme to create aid funds in Universities for giving financial aid to poor students;

(b) if so, the nature of that scheme; and

(c) when that scheme will come into operation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 90].

(c) The scheme will come into operation after the Universities accept the same and forward detailed schemes for the purpose to the University Grants Commission.

Refinance Corporation

*515. { Shri Morarka:
Shri Nathwani:
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to state:

(a) whether Government have decided to set up a Refinance Corporation to provide long term credit

facilities for industries in the private sector; and

(b) when would this decision be implemented?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir. The proposed Corporation will provide medium-term, and not long-term, loan assistance for the purpose.

(b) The Corporation is expected to be registered shortly.

Advisory Committee for Tripura

*516. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) the decision arrived at the recent meeting in New Delhi of the Advisory Committee for Tripura; and

(b) the steps taken to implement these decisions and recommendations?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Hon. Member was present at the last meeting of the Advisory Committee for Tripura and the proceedings of that meeting have already been furnished to him in his capacity as a member of the Advisory Committee for Tripura.

(b) This information will be communicated to the hon. member at the next meeting of the Advisory Committee or even earlier if so desired by him.

Central Advisory Board of Anthropology

*517. Shri Sanganna: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the Government of India have decided to set up a Central Advisory Board of Anthropology;

(b) if so, whether the Board has started functioning; and

(c) what methods have been adopted for the execution of its work?